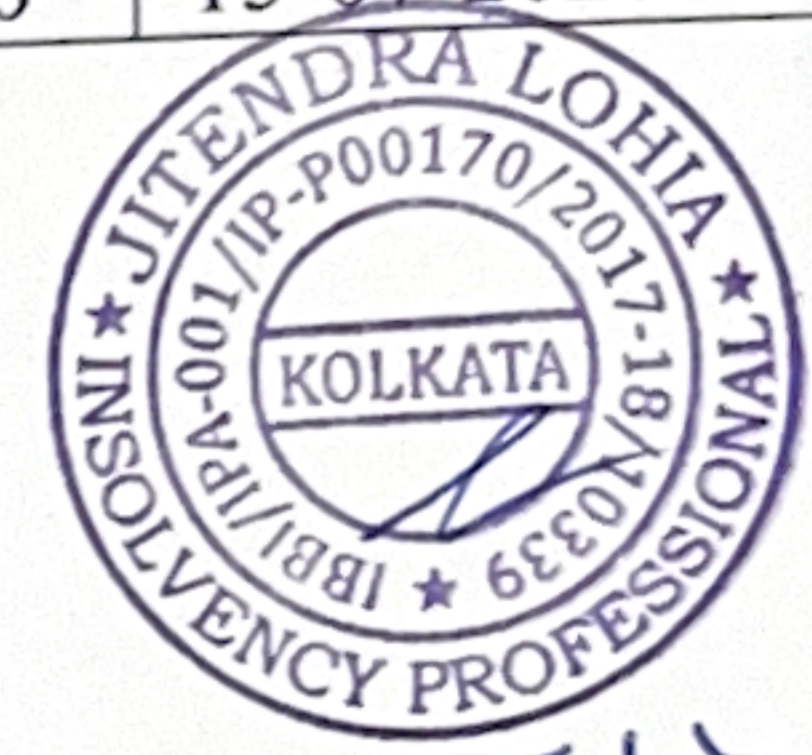


CORRIGENDUM TO FORM G (SHIVAM INDIA LIMITED)

This is with reference to the Invitation for Expression of Interest made on 22.04.2026 in Form G of Shivam India Limited under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the last date for receipt of Expression of Interest is hereby extended to 21.05.2026, other dates would extend accordingly and no further changes in Form-G.

SL.	PARTICULARS	ORIGINAL	REVISED
1.	Last date for receipt of expression of interest	07-05-2026	21-05-2026
2.	Date of issue of provisional list of prospective resolution applicants	17-05-2026	31-05-2026
3.	Last date for submission of objections to provisional list	22-05-2026	05-06-2026
4.	Date of issue of final list of prospective resolution applicants	27-05-2026	10-06-2026
5.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01-06-2026	15-06-2026
6.	Last date for submission of resolution plans	01-07-2026	15-07-2026



J. Lohia

JITENDRA LOHIA
Resolution Professional
Shivam India Limited

Reg No: IBBI/IPA-001/IP-P00170/2017-2018/10339

Reg. Address: 2/7 Sarat Bose Road, Vasundhara Building, 2nd Floor, Kolkata-700020

Reg. Email - jitulohia@knjainco.com

AFA No: AA1/10339/02/300627/109129, AFA Valid up to - 30-Jun-27

Date: 10.05.2026

Place: Kolkata